

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 322**  
681/252/ND/2018

**IN THE MATTER OF:**

Income Tax Officer, Ward 6(4)

**.....APPLICANT/PETITIONER**

Vs.

ROC, M/s. CWS Integration Pvt. Ltd.

**.....RESPONDENT**

**SECTION**

**U/s 252 Companies Act 2013**

**Order delivered on 03.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP

: Mr. Kamal Agarwal Resolution Professional

For the IT Dept.

: Senior Standing Counsel Zoheb Hossain,  
Jr Standing Counsel Sanjeev Menon

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **03.07.2023.**

**Sd/-**

**(Court Officer)**